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NATIONAL COMPANY LAW TRIBUNAL
DIVISIONAL BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW BOARD, CHENNAI HELD ON 24/04/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL
SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : CP/6/2016
NAME OF THE PETITIONER(S) : Marg Ltd + 3
NAME OF THE RESPONDENT(S) : Karaikal Port Pvt Ltd + 8
UNDER SECTION : 241/242

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			
1)	SHONA MALVI A-D Sir BASHA	Counsel for Respondents 2 to 5	A. Sharief
	V-J. ARUL RAJ	Counsel for Petn	Wang
	S. Indumathi Ravi	Counsel for 8 Respt	P. L. D. R.
	RAJENDRAN RAGHAVA f RUBINI-K	Counsel for Respt	Shankar
	N.P. Vijay Kumar R. Pradeep	Counsel for Petitioner	Pradeep
	DM Shrivani R. Shrivani	Counsel for Karaikal Port	

ORDER

Counsel representing both the parties are present. The matter shall be posted alongwith CP 7/2016. Put up on **16.06.2017 at 10.30 A.M.**


(Ch. Md. Sharief Tariq)
Member (Judicial)


(K. Anantha Padmanabha Swamy)
Member (Judicial)